



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP No. 27/2020
in
OA No. 3760/2012**

New Delhi, this the 27th day of January, 2020

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MR. PRADEEP KUMAR, MEMBER (A)**

1. Rajesh Kumar,
Aged about 43 Years,
S/o Sh. Banarasi Dass,
R/o H. No. 505, VPO Darya Pur kalan,
Delhi- 110039

2. Hari Om
Aged about 42 Years,
S/o Sh. Salek Chand
C/o Braham Dutt,
R/o Vill. Jat Khod,
Post Kutub Garh,
Delhi

...Applicants

(By Advocate: Sh. M. K. Bhardwaj)

Versus

1. Sh. Vijay Dev,
Chief Secretary,
Govt. of NCT of Delhi
Delhi Secretariat, I.P. Estate,
New Delhi- 110001

2. Sh. Satyender Jain
Chairman,
Delhi State Industrial & Infrastructure
Development Corporation Ltd.



N-36, Bombay Life Building,
Connaught Circus, New Delhi.

Sh. Vikas Anand,
Managing Director,
Delhi State Industrial & Infrastructure
Development Corporation Ltd.
N-36, Bombay Life Building,
Connaught Circus,
New Delhi-110001

...Respondents

(By Advocate : Sh. Gurang Kanth)

ORDER (ORAL)

BY MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J):

1. Heard.
2. At the very outset, learned counsel for the applicants seeks permission to withdraw this CP with liberty to file MA for execution of the order. Hence, CP is dismissed as withdrawn with the aforesaid permission.

(Pradeep Kumar)
Member (A)

(Justice Vijay Lakshmi)
Member (J)

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